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up so an independent laboratory in its own right to cover research in modern biology; and several branches etc. of existing laboratories

The establishment of the laboratory in Madhya Pradesh has been under consideration of CSIR and the Planning Commission for some time; it has also been looked into by an Expert Committee constituted for the purpose whose report was considered and approved by the Governing Body of CSIR at its meeting held on 22-10-1980. The principal areas of thrust of the laboratory are to be (i) forestry; (ii) minerals and (iii) agriculture re-iating to the region.

(c) and (d) We have not come across any criticism in this regard.

Deputationists working in National Sample

1441. SHRI Ng. TOMPOK SINGH: Will the Minister of PLANNING be pleased to

- (a) the number of deputationists working in the National Sample survey belonging to groups (a) and (b) at present:
- (b) whether it is a fact that some deputationists were appointed at initial stage even though they did not fulfill the conditions as stipulated in the Recruitment Rules, if so, what is their number;
- (c) how many deputationists have completed their normal deputation period and how many of them are overstaying beyond the period of deputation;
- (d) if the reply to parts (a) and (b) above be in the affirmative what are the reasons for which these deputationists are not being reverted to then-parent offices; and
- (e) what action is contemplated against the authorities responsible for their overstay?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI SHIVRAJ V. pATIL): (a) The number of officers on deputation is NSSO is as under:-

to Questions

Group 'A' — 5

Group 'B'-2

- Cbj The appointments of Group 'A' Officers is in accordance with Recruitment Rules. The initial appointments of Group 'B' Officers were made before rhe recruitment rules were framed. Both the appointments have since been regularised In accordance with the provisions of the relevant recruitment rules.
 - (c) One Group A' Officers and two Group 'B Officers here completed their deputation period but normal being continued on deputation with the approval of the Competent Authority.
- (d) The officers are being continued I on deputation in public interest.
 - (e) Does not arise.

Working Group of Planning Commission

- 1442. SHRI N. P. CHENGALRAYA NAIDU. Will the Minister of PLANNING be pleased to state:
- (a) whether it is a fact that the Working Group of the Planning Com mission has listed high morbidity and mal-nutrition, particularly among childern of weaker sections as some of the serious problems facing the country and has suggested to start more child welfare schemes.
- (b) if so, the suggestions made by the Workig Group; and
- (c) the steps taken or proposed to be taken by Government to implement them?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b). The Planning Commission had set up a Task Force on Nutrition policy, planning and implementation for the Sixth Plan 1980-85. The Task Force pointed out the prevalence of